

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Number of Connections released from Nov.1990 To December, 1991.</i>
22.	Tamil Nadu	35525
23.	Tripura	505
24.	Uttar Pradesh	81052
25.	West Bengal	44137
26.	Andaman & car Nicobar	857
27.	Chandigarh	3503
28.	Dadra & Nagar Haveli	335
29.	Delhi	51506
30.	Daman & Diu	315
31.	Lakshdweep	93
32.	Pondicherry	309

**Mahajan Commission Report on  
Karnataka-Kerala-Maharashtra  
Border Issue**

1614. SHRIV. DHANANJAYAKUMAR:  
Will the Minister of HOME AFFAIRS be  
pleased to state:

(a) the opinion of the Union Govern-  
ment in respect of the Mahajan Commission  
Report on Karnataka-Kerala-Maharashtra  
border issue;

(b) whether any decision has been taken  
to implement the Mahajan Commission  
Report;

(c) if not, the reasons therefor; and

(d) the steps proposed to be taken to  
resolve the issue?

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINIS-  
TRY OF HOME AFFAIRS (SHRI M.M.  
JACOB) : (a) to (c). The question of Central  
Government forming an opinion about the  
Mahajan Commission Report on Maharash-  
tra-Karnataka-Kerala border dispute does  
not arise as he recommendations of the said  
Commission are to be accepted by the con-  
cerned State Governments in the first in-  
stance. However, the recommendations did  
not evoke the necessary measure of ac-  
ceptability and differences continue to per-  
sist.

(d) The Central Government is of the  
view that the problem is to be primarily settled  
by the concerned States by mutual consulta-  
tion.